

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.01.2025

**NOTICE**

Please take notice that the following matters listed in the Court of Chairperson were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 660 of 2024 & I.A. No. 6507, 6881 of 2024  (PH)	Sunil Mangal Mandal Suspended Board of Director of Man Infraprojects Ltd. Vs. Manoj Kumar Agarwal Interim Resolution Professional of Man Infraprojects Ltd. & Anr.	23.12.2024	23.01.2025
2.	Comp. App. (AT) (Ins) No. 1374 of 2023	RMV IT Services Pvt. Ltd. Vs. Red Eye Services Pvt. Ltd.	12.12.2024	29.01.2025

By order of Hon'ble Chairperson

-Sd/-

Registrar